NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI
SPECIAL BENCH

Item 57

Company Appeal/40/2022

MS. MADHU SINHA
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **27.01.2023**

NAME OF THE PARTIES**:** **SHRI MUNJOBA MILK PRODUCTS PRIVATE LIMITED**
V/s
REGISTRAR OF COMPANIES PUNE

Appearance (via video-conference):

For the Petitioner : PS THAKRE

For the Respondent : None present

Under Section 252(3) OF THE COMPANIES Act, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on

Board on **15.03.2023**

Sd/-
MS. MADHU SINHA
Member (Technical)

Sd/-
SHRI H.V. SUBBA RAO
Member (Judicial)

Krushna